

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

R.A. NO. 358/93 &  
M.P. NO. 3071/93 in  
O.A. NO. 1132/90

New Delhi this the 8th day of February, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN  
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Smt. Daljit Sahir  
Wife of Shri Sandip Sahir,  
R/O 40-A, MIG Flats,  
Sheikh Sarai Phase-I,  
New Delhi - 110017. ... Petitioner

By Advocate Shri V. K. Rao

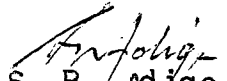
Versus

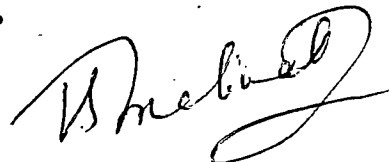
1. Union of India through  
its Secretary, Ministry of  
External Affairs,  
South Block,  
New Delhi.
2. Shri K. R. Biswas,  
Dy. Secretary (Property-II  
Section), Ministry of  
External Affairs,  
Akbar Bhawan, New Delhi.
3. Shri A. S. Bedi,  
Section Officer, Akbar Bhawan,  
Chanakya Puri,  
New Delhi. ... Respondents

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath --

This review application is dismissed as withdrawn.  
The learned counsel for the petitioner says that the  
withdrawal is for the reason that the petitioner has  
since been posted at Akbar Bhawan.

  
( S. R. Adige )  
Member (A)

  
( V. S. Malimath )  
Chairman

/as/